

Post of Commissioner for Linguistic Minorities

10006. PROF. NARAIN CHAND PARASHAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the post of Commissioner for Linguistic Minorities has been lying vacant for some time past ;

(b) if so, the exact date since when the post is lying vacant and the reasons therefor ; and

(c) the likely date by which the post would be filled up ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) to (c). The post of the Special Officer for Linguistic Minorities (which has been designated as Commissioner for Linguistic Minorities) had fallen vacant in May, 1977 with the resignation of Smt. Neera Dogra. The then Director General (Backward Classes Welfare) in the Ministry of Home Affairs looked after the duties and responsibilities of the post of the Special Officer in addition to his own duties till his superannuation on 31st March, 1980. Since then the Deputy Commissioner for Linguistic Minorities has been looking after the duties and responsibilities of the post of the Special Officer.

No final decision has been taken in the matter of making a substantive appointment to the post of Special Officer for Linguistic Minorities. No precise time limit for the purpose can be indicated.

Setting up Special Police Force in States

10007. PROF. NARAIN CHAND PARASHAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have decided to set up a special police force for maintaining communal harmony and peace by recruiting members of the force from amongst the minorities in addition to those belonging to the majority community in each State/ Union Territory ;

(b) if so, the nature and functioning of this force and the names of the States where it has been set up ;

(c) the exact position regarding the administrative control and the financing of this force ; and

(d) if not, whether Government would set up such a force in the near future ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) to (d). Three battalions of CRPF have been raised to function as Special peace keeping Force for deployment in connection with communal and caste conflicts and provide relief and succour to victims. The Government of India have sanctioned the raising of three more battalions of special peace keeping force on the lines of existing one's. The composition of these battalions represents the cross sections of the society.

Police being a state subject it is for the State Governments to decide regarding setting up Special police force in States for maintaining communal harmony and peace. The State Governments have however, been advised to restructure the composition of their police forces to make them broad based and representative of the cross sections of the society. The State Governments have been further told to have a fresh look at the training programmes of the police-men so as to give them proper orientation for handling communal situations. The State Governments are expected to act upon these guidelines.

Regularisation of Muster Roll Workers

10008. DR. A.U. AZMI : Will the Minister of INDUSTRY be pleased to state :

(a) whether his Ministry received any order issued by the Department of Personnel and Administrative Reforms (Ministry of Home Affairs) in August, 1979 regarding regularisation of muster roll workers/casual labours engaged in his Ministry and departments/subordinate offices under it ;

(b) whether these orders of D.P.A.R. have not so far been implemented by his